

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 206 OF 2017

Dated: 3rd May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

TANGEDCO

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ravin Dubey h/f
Mr. S. Vallinayagam

Counsel for the Respondent(s) : Ms. Anushree Bardhan for R.2

ORDER

Mr. Ravin Dubey learned counsel holding for Mr. S. Vallinayagam seeks three weeks more time to file rejoinder. As a last chance, time is granted and learned counsel may file rejoinder on or before 25.05.2018 after serving copy on the other side.

List the matter on **31.07.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

ts/mk